

## Annexure – 5

Name of the corporate debtor: Vikram Structures Pvt Ltd; Date of commencement of Liquidation 13-4-2023 ; List of stakeholders as on 08-03-2024

## List of operational creditors (Government dues)(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whetehr lien/attachment removed (Yes/No)	% share in total amount of claims admitted					
1	Asst. Commissioner of Central Tax	Central Govt	27-03-2022	2,64,58,079	2,64,58,079	Tax	No	NA	2.40	0	0	0	0	claim not submitted in Liquidation. Claim submitted in CIRP is considered
2	Regional PF Commissioner	Central Govt	09-05-2023	26,53,628	26,53,628	PF dues	No	NA	0.25	0	0	0	0	Pl. refer to note.1
3	Income Tax	Govt	15-05-2023	14,52,92,146	3,47,89,809	Tax	No	NA	3.15	0	0	0	11,05,02,337	
	TOTAL			17,44,03,853	6,39,01,516				5.8				110502337	

**Note.1:**EPF Department had submitted their claim for Rs.26,53,628/- which was admitted, as mentioned above. However, they have sent a letter dtd. 19-12-2024 claiming Rs.1,07,63,263/-. Liquidator informed EPF Dept vide letter dated 11-01-2025 that last date for submission of claim under Liquidation process was 20-5-2023, as the letter with enhanced claim amount was received after 579 days of last date, they were advised to approach Hon. NCLT with all the details, seeking direction to liquidator to admit their enhanced claim. EPFO has filed an IA No. (IBC) (LIQ) No.17 of 2025 filed by EPFO. The IA is pending for adjudication by Hon.NCLT.